

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	For hearing	433(e)	Encarta Pharma Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**
ADVOCATE
8123976974

Petitioner

[Signature]

2) **Vasanthakumar** Respondent
K.M.
(S/o G. Srinivas Reddy)
(for S. Srinivas Reddy)

[Signature]

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures stating that he has complied the objections. However, he requested time to file bank statement. Counsel for Respondent is present. List it for hearing and also for filing bank statement on 12.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)